

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/4510/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri D. K. Das,
District & Sessions Judge,
Morigaon.

Dated Guwahati the 27th July, 2018.

Sub: **Casual Leave.**

Ref:- Your letter No. DJM/ 4302, dated 25.07.2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual leave for 1 (one) day on 30.07.2018 along with head quarter leave permission w.e.f. the evening of 27.07.2018 till the morning of 31.07.2018 has been ~~granted/rejected~~.

The Civil Judge and Assistant Sessions Judge, Morigaon, will remain in-charge of your Court and Office during your absence on leave.

Yours faithfully,

27.7.18

JOINT REGISTRAR (VIGILANCE)

[Signature]